

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO.235
TO BE ANSWERED ON 19.07.2022**

SCHOLARSHIP UNDER PM CARE CHILDREN SCHEME

**235. SHRI KRIPANATH MALLAH:
SHRIMATI JASKAUR MEENA:**

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government is proposing to start scholarship under PM Care Children Scheme in the country;
- (b) if so, the details thereof along with the criteria fixed under the said scheme;
- (c) the details of the funds estimated and target set under this scheme; and
- (d) the time by which it is likely to be implemented?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SUSHRI PRATIMA BHOUMIK)**

(a) to (d): Yes, Sir. The PM CARES for Children Scheme was launched by the Hon'ble Prime Minister of India on 29th May, 2021. Ministry of Women and Child Development has been designated as Nodal Agency for implementation of the Scheme by verification of the beneficiaries. The following provisions of Scholarship are under the Scheme to such Children who have lost both the Parents or legal Guardian or Adoptive Parents or Surviving Parent to COVID-19 pandemic, to continue their education without any hindrance:

School Education:

(i) Scholarship of Rs.20,000/- per student per annum to all school going children of Class 1 to 12 by the Ministry of Social Justice & Empowerment. So far, 3700 number of beneficiaries has been assisted by the Ministry under this Scheme during the current financial year.

Higher Education:

- (i) Provision of Swanath Scholarship of Rs.50,000/- per child per annum for technical education (by AICTE)
- (ii) Provision of skill training under KARMA Scheme by AICTE.
